

(c) Does not arise.

Descendants of Ruler of Oudh

***510. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received recently any representations from the descendants of the late King Wajid Ali Shah of Oudh for the recognition of their titles and the grant of any benefits accruing therefrom; and

(b) if so, action taken thereon?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Several representations have been received from the descendants of the late King Wajid Ali Shah of Oudh praying for restoration of confiscated properties, increase in pension, revival of the dignity of the Head of the Oudh family, etc.

(b) Government have not considered it necessary to augment the provision already made for the descendants of the King of Oudh. They have not found it possible either to accede to any of the other requests.

Confiscated Ships

***511. Shri Shree Narayan Das:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that two vessels m.v. Nor-everett and m.v. Rebeverett were confiscated under the Sea Customs Act recently;

(b) if so, the circumstances under which these ships were confiscated;

(c) whether the confiscation continues or these vessels have been released; and

(d) if so, the forms on which they were released?

The Deputy Minister of Finance (Shri B. B. Bhagat): (a) Yes, Sir.

(b) These vessels had specially constructed cavities for concealment of

contraband goods and were confiscated under Section 167(12A) of the Sea Customs Act for infringement of Section 52A, ^{ibid} in fact, in one of these cavities gold valued at over two lakhs of rupees was found.

(c) and (d). Both the vessels were released on payment of fines in lieu of confiscation.

Smokeless Domestic Fuel

***512. { Shri S. C. Samanta:
 { Shri R. C. Majhi:**

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that a new process for the manufacture of smokeless domestic fuel (Coke) has been developed at the Central Fuel Research Institute;

(b) if so, which sort of coal has been experimented;

(c) what will be the cost of the plant that has been evolved; and

(d) what will be the production capacity of the plant?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) Yes, Sir.

(b) All types of coal including low grade coking coals and 'non-coking coals.

(c) and (d) Plants may be constructed with an output of 10 to 250 tons per day. The cost of the plant would be about Rs. 10 per ton of daily output.

Low Temperature Carbonisation Plant

***513. Shri T. B. Vittal Rao:** Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 541 on the 8th August, 1957, and state:

(a) whether any decision has since been taken with regard to the setting up of a low temperature carbonisation Plant to manufacture smokeless